NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 142(ND)13 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: M/s Mr. S.K. Hindless V/s. M/s. Royal Hunting Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	RE	PRESENTATION	SIGN	ATURE
	ugat Sich or anaj Kem],	R2	Soul	Sri

ORDER

Learned counsel for the parties are present. Learned counsel seek and are given a week's time to file the 2 sets of the paper books.

List on 08.11.2016 for arguments.

(R.Varadharajan) Member (Judicial)

SQL

(Maharaj Krishan Hanjura) Member (Judicial)